

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CP No. 351(ND) 2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
10.01.2018**

NAME OF THE COMPANY: M/s Payal Power Systems Pvt .Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Mr. Ravinder Kumar, CA & Mr. Sharad Rajwanshi, CS

For the Respondent: None

ORDER

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 22nd January, 2018. ✓


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)